

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2690

ANSWERED ON:09.12.2014

IRREGULARITIES IN KVKs

Adhikari Shri Sisir Kumar;Panda Shri Baijayant "Jay"

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government proposes to conduct a review on the functioning of Krishi Vigyan Kendras in the country;
- (b) if so, the details thereof;
- (c) whether the Government has received some complaints regarding fund mismanagement in various Krishi Vigyan Kendras in the country; and
- (d) if so, the details thereof along with the action taken by the Government to improve the functioning and increase transparency in KVKs?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN)

(a) & (b): The ICAR reviews the KVK activities by constituting Quinquennial Review Teams (QRT). The recent review outcomes include development and execution of improved and need based annual action plans; compilation of technology inventories, preparation of technology manuals, books, bulletins and extension literature in print and electronic form; development and organization of programmes for capacity building and technology backstopping; human resource development and knowledge empowerment; and sharing of innovative models and experiences of technology application mechanisms.

(c) & (d): Some financial irregularities have been reported in KVK, Unnao (Uttar Pradesh), KVK, Tirunelveli (Tamil Nadu) & KVK, Thanjavur (Tamil Nadu). The details of the financial irregularities reported in the above KVKs are as under:-

In the case of KVK, Unnao the complaint is regarding payment of salary to one of the staff of the KVK. A Committee has been constituted to investigate the matter. The report of the committee is awaited.

In the case of KVK, Thanjavur & KVK, Tirunelveli complaints are related to payment of less salary to the staff and appointment of contractual staff. The matter is presently being examined by the Vigilance Division of ICAR.